

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.35(ND)/2004

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016.**

**NAME OF THE COMPANY:** Prem Kumar Rustogi

v

Bharat Cold Storage (P) Ltd.

**SECTION OF THE COMPANIES ACT:** u/s 397-398 of the Companies Act, 1956.

<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>	<b>Representation</b>	<b>Signature</b>
1	SHUBHAM AGARWAL	ADVOCATE	PETITIONER	Shubham Agarwal
2	ANIL KUMAR	PCS	Respondent No. 1	Anil Kumar

**Order dated 16.09.2016**

**CP No. 35(ND)/2004 Prem Kumar Rustogi Vs. Bharat Cold Storage (P) Ltd.**

Shri Shubham Agarwal Learned Counsel for petitioner filed affidavit swearing to the factum of service of notices. However, proof of service is not filed as he is awaiting acknowledgements. Shri Anil Kumar Learned representative filed appearance for respondent No. 1. For proof of service of notice on other respondents and for counter of respondent No.1. list the matter on 03.10.2016.

The matter shall be listed on 03.10.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.09.2016